

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 171 of 2012

Dated : 21st August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tata Power Delhi Distribution Co. Ltd. Appellant (s)

Versus

Delhi Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant(s): Mr. Sitesh Mukherjee,
Mr. Sakya Chaudhuri
& Mr. Anand Shrivastav.

Counsel for Respondent (s): Mr. Pradeep Misra,
Mr. Manoj Kr. Sharma
Mr. Daleep Dhayan for R.1
and Mr. B.B. Tewari

ORDER

Post the matter on **12th September, 2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ss/ak